

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO: 491/2000

DATE OF DECISION: 30/04/2001

Shri Bai J Nath Sarju Prasad & 14 Ors. Applicant

Shri G.S.Walia

-----Advocate for
Applicant.

3 Versus

Union of India & Anr.

-----Respondents.

Shri Suresh Kumar

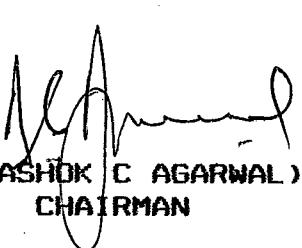
-----Advocate for
Respondents.

Coram:

Hon'ble Shri Justice Ashok Agarwal, Chairman.
Hon'ble Smt. Shanta Shastray, Member (A).

1. To be referred to the Reporter or not?
2. Whether it needs to be circulated to
other Benches of the Tribunal?
3. Library.

Ans


(ASHOK C AGARWAL)
CHAIRMAN

abp

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:491/2000
DATED THE 30th DAY OF APRIL 2001**

**CORAM:HON'BLE SHRI JUSTICE ASHOK C AGARWAL, CHAIRMAN
HON'BLE SMT.SHANTA SHAstry, MEMBER(A)**

1. Shri Bai J Nath Sarju Prasad residing at
Indra Bahadur Jaypal singh chawl,
Marata Kolsawadi,
Kalyan (E),
Mumbai.
2. K.Mathai Tharakam residing at
RBI C/6, Railway Quarter,
Vidya Vihar (E),
Mumbai - 400 077.
3. M.A.Khan residing at
RB II/84/5 Railway Quarter,
Kurla (E),
Mumbai 400 024.
4. Jayant Sabanam residing at
Room No.3, Chawl No.1.,
Sainath Nagar,
Amber Nath(W),
Ambernath.
5. Bhaga Pandurang, residing at
Sanjay Nagar Pune Road,
Hanuman Thekadi,
Mumbra,
Thane.
6. Geeno Dhandu, residing at
Sai Darshan Room No.5,
Nand gon Sado Nath Puri,
Nasik.
7. Muk Muddin S.K.Polad, residing at
Room No.12, Railway Quarters,
First Floor Master Chawl,
Dockyard Road, Mumbai
8. Dattu Khandoo, residing at
Marata Kolsewadi,
New Vithal Mandir,
Near Jantha Bank
9. Ayub Pattan, residing at
DRM's building,
Ground Floor,
Mumbai CST.

:2:

10. Keshav Dayal Singh residing at
Kishore Bhaiya Chawl,
Room No.2, Lal Batty Vikhroli,
Mumbai - 400 083.

11. P.R. Ghodke residing at
MSR B I 1021/8,
Railway Quarters,
Waldhani Kalyan (E).

12. B.D. Barve residing at
Shiv Shakti Colony,
O.T. Section,
Ulhasnagar No.4,
District Thane.

13. S.P. Shingole, residing at
Samata Nagar No.2,
Kurla Camp,
Shiv Mandir Road,
Ulhasnagar.

14. S.P. Bhopte, residing at
Maruti Hari Pawar Chawl,
Near Mayesh Cycle Mart,
Marata Kolsawadi,
Room No.7,
Kalyan (E)

15. Babulal Kishan, residing at
Siv Saydri Colony
Room No.4 Chawl No.2,
Katemannmali,
Vithal Wadi,
Kalyan.

... Applicants

By Advocate Shri G.S. Walia

V/s.

1. Union of India through
General Manager,
Central Railway,
C.S.T. Mumbai - 400 001.

2. Divisional Railway Manager,
Central Railway,
C.S.T., Mumbai 400 001.

... Respondents

By Advocate Shri Suresh Kumar

...3.



:3:
(ORAL) (ORDER)

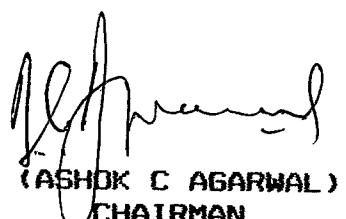
Per Shri Justice Ashok C Agarwal, Chairman

Combined seniority list of Staff Car Drivers of all departments in Mumbai Division dated 24/5/2000 at Annexure A is impugned by the applicant in the present OA. The said seniority list is provisional list and representations against the same have been invited. Applicants have infact submitted their representation on 19/6/2000 at Exhibit A-2. Without waiting for the response of respondents, the applicants have straightaway submitted the present OA.

2. In the circumstances, we do not find this a fit case to interfere at this stage. Present OA in the circumstance is summarily dismissed. It goes without saying that in case the respondents decide the representation against the interest of the applicant, it will then be open to ~~them~~ applicants to approach this Tribunal. Respondents are directed to decide the said representation expeditiously and in any event within a period of two months from the date of service of the copy of this order. Till such time aforesaid representation is decided, the respondents will not order promotions based on the aforesaid combined seniority list at Exhibit A. No order as to costs.

In aid of

(SHANTA SHAstry)
MEMBER(A)


(ASHOK C AGARWAL)
CHAIRMAN

abp.